

**Proposals by States to Centre for PMAY (U)**

†1857. DR. KIRODI LAL MEENA : Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the State-wise details of houses provided to poor families including Rajasthan under Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] during the last three years;
- (b) the proposed expenditure so far under the scheme during said period;
- (c) whether various States have submitted project proposals before Government for the construction of houses under PMAY(U);
- (d) whether Government accorded approval to these projects after due consideration; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI) : (a) to (e) Ministry of Housing and Urban Affairs is implementing Pradhan Mantri Awas Yojana (Urban) [PMAY(U)] since 25.06.2015 for providing assistance to States/Union Territories (UTs), including State of Rajasthan, for addressing the housing requirement of the people belonging to Economically Weaker Section (EWS), Lower Income Group (LIG) and Middle-Income Group (MIG) categories in urban areas.

Based on their demand for housing under the PMAY (U), the States/UTs formulate project proposals and they are approved by the concerned State Level Sanctioning and Monitoring Committee (SLSMC) which is chaired by the Chief Secretary of the concerned State. After approval from the concerned SLSMC, the States/UTs submit the proposals to this Ministry for approval of Central assistance by the Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposals received so far from the States/UTs, as on 25.11.2019, total 93,18,613 houses have been sanctioned; out of which 55,85,738 are at different stages of construction and 28,36,195 houses have been completed/delivered. Central assistance of ₹ 1,45,949 crore has been approved and ₹ 57,896 crore have so far been released to the States/UTs.

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†Original notice of the question was received in Hindi.

Total 71,40,259 houses have been sanctioned in the States/UTs, including State of Rajasthan, to the beneficiaries belonging to EWS/L1G category during the last three years. State/UT-wise details are given in the Statement.

**Statement**

*State/UT-wise details (including State of Rajasthan) of houses sanctioned to poor families and Central assistance approved during last three years under PMAY(U)*

Sl.No	State/UTs	Houses sanction (Nos.)	Central assistance Sanctioned (₹ in crore)
1	2	3	4
1.	Andaman and Nicobar Islands (UT)	612	9.18
2.	Andhra Pradesh	10,44,171	15,699.39
3.	Arunachal Pradesh	4,748	71.22
4.	Assam	59,048	888.01
5.	Bihar	2,15,821	3,251.25
6.	Chandigarh (UT)	79	1.74
7.	Chhattisgarh	2,14,329	3,202.22
8.	Dadra and Nagar Haveli (UT)	4,288	74 .19
9.	Daman and Diu (UT)	864	14.71
10.	Delhi (UT)	6,221	148.06
11.	Goa	284	6.18
12.	Gujarat	3,75,908	6,778.92
13.	Haryana	2,50,117	3,788.19
14.	Himachal Pradesh	7,040	106.66
15.	Jammu and Kashmir (UT)	33,179	498.33
16.	Jharkhand	1,54,717	2,251.65

1	2	3	4
17.	Karnataka	5,22,030	7,889.95
18.	Kerala	1,18,721	1,812.43
19.	Ladakh (UT)	983	15.39
20.	Lakshadweep (UT)	-	-
21.	Madhya Pradesh	6,29,042	9,606.58
22.	Maharashtra	9,03,689	13,385.15
23.	Manipur	42,810	642.44
24.	Meghalaya	2,225	33.69
25.	Mizoram	19,560	294.70
26.	Nagaland	24,712	370.74
27.	Odisha	1,23,141	1,842.73
28.	Puducherry (UT)	11,266	170.05
29.	Punjab	52,101	778.68
30.	Rajasthan	1,36,650	2,134.74
31.	Sikkim	525	7.95
32.	Tamil Nadu	5,76,395	8,726.54
33.	Telangana	1,12,651	1,735.31
34.	Tripura	77,165	1,159.54
35.	Uttar Pradesh	11,22,152	16,978.06
36.	Uttarakhand	26,566	417.30
37.	West Bengal	2,66,449	4,066.58
TOTAL		71,40,259	1,08,858.45

### EWS Housing

1858. DR. ASHOK BAJPAI : Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number of EWS houses. State-wise, provided to urban homeless poor during last three years;